

**Contested Commercial Cases disposed during the month of December, 2022**

Sl. No.	Court	District	Case No.	YEAR	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relirf was sought and Pre-Institution Mediation did not take place(Yes/No)	Date of Decision	Days for disposal	Nature of disposal(Contested/Setteld)	Date of execution of decree	Number of date for execution of decree from date of decision	Act Section
1	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Money Suit/19/2022	2022	UTTAM KUMAR DAS AND ANOTHER Vs STATE OF WEST BENGAL	NR	20-04-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	13-12-2022	237	Contested (Transfer)	Na	Na	Code of Civil Procedure, 151
2	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/12/2022	2022	Eastern Metec Private Limited Vs Unique Fabricators Corporation	Ishita Basu	14-03-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	15-12-2022	276	Contested	Na	Na	Arbitration and Conciliation Act, 9
3	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Money Suit/16/2022	2022	Samirendra Nath Dutta Vs Animesh Chandra Sen	Pushan Majumder	30-03-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	16-12-2022	261	Contested	Na	Na	Code of Civil Procedure, 151
4	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/29/2022	2022	Manoj Kumar Poddar Vs Maa Shakambari Steel Limited	Neeraj Jhunjhunwala	17-06-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	21-12-2022	187	Contested	Na	Na	Arbitration and Conciliation Act, 9
5	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/30/2022	2022	Manoj Kumar Poddar Vs B.R. Sponge And Power Limited	Neeraj Jhunjhunwala	17-06-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	21-12-2022	187	Contested	Na	Na	Arbitration and Conciliation Act, 9

6	Commercial Court at Asansol	Commercial Court at Asansol	<b>No Contested Disposal</b>											
8	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case/26	2022	PREMCO-GPT(JV) Vs SRI VLJAY KUMAR SRIVASTAVA AND TWO OTHERS	ROSHAN PATHAK	10-05-2022	No	03-12-2022	207 Days	Settled	Nil	Nil	U/o 39 r 2A
9	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case/16	2022	PREMCO - GPT (JV) Vs UNION OF INDIA	ROSHAN PATHAK	30-03-2022	No	03-12-2022	248 Days	Settled	Nil	Nil	Sec 9
10	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case/55/2022	2022	M/S MASYC PROJECTS PRIVATE LIMITED Vs HIRANMAYE ENERGY LIMITED	JIBANTA RAJ	07-07-2022	No	07-12-2022	153 Days	Contested	Nil	Nil	U/o 47, Sec 114
11	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc (Arb) Case/15	2022	M/S KARAM ENTERPRISE Vs M/S BENGAL ULTIMATE RESORT LLP AND ORS	NEELINA CHATTERJEE	30-03-2022	No	13-12-2022	258 Days	Contested	Nil	Nil	Sec 9
12	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc (Arb) Case/62	2022	M/S KARAM ENTERPRISE AND SERINA ABUTALEB KHAN Vs M/S BENGAL ULTIMATE RESORT LLP AND 3 OTHERS	NEELINA CHATTERJEE	11-08-2022	No	13-12-2022	124 Days	Contested	Nil	Nil	Sec 14

13	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc (Arb) Case/65	2022	R.G. NIRMAN PRIVATE LIMITED Vs ALAK KUMAR NANDY PRESIDENT KOLKATA FISH SUPPLIERS WELFARE ASSOCIATION	RAHUL KUMAR SINGH	31-08-2022	No	21-12-2022	112 Days	Contested	Nil	Nil	Sec 9
14	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc (Arb) Case/63	2022	RAJIV RANJAN KUMAR Vs DR. RAJASHREE RAY AND DR. PARTHA SARATHI RAY	IRESH PAUL	22-08-2022	No	24-12-2022	124 Days	Contested	Nil	Nil	Sec 9
15	Commercial Court at Siliguri	Darjeeling	Data not provided											